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locations of foodgrains to Arunachal Pradesh during the years 1981 to 1984 (upto August, 1984) were as under:— (In thousand tonnes)

Written Answers

Year	Rice Distribu	Wheat (Public ution System)	Total
1981	38.2	4-2	48-4
1982	40.0	6.7	46.7
1983	35.63	16.87	52.50
1984	28.7	n.2	39.9
(Up to	Aug.)		

(b) and (c) Do not arise.

Dhansiri Project ..

2683. SHRIMATI OMEN MOYONG DEORI; Will the Minister of IRRIGA-TION be"pleased to state;

(a) whether it is a fact that the Dhamsiri irrigation hydel project is being constructed in Arunachal Pradesh which is going to* submerge a large area of Arunachal Pradesh;

(b) whether the Assam Government has taken any permission from the Arunachal Pradesh Government;

(c) if not, what are the reasons for which the barrage is being constructed;

(d) whether the Assam Government has received any information regarding objection of such construction before finalising the boundary issue;

(e) if so, what are the reasons for continuing the construction; and

(f) whether the Central Government propose to take up the matter with the Assam Government and stop construction till proper agreement between the two Governments is reached?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) Dhansiri Irrigation Project being executed by the Government of Assam, will not cause submergence of large area of Arunachal Pradesh. The water spread behind die barrage is mostly confined within the river banks.

(b) to (d) The Government of Asam has obtained clearance from the Government of Arunachal Pradesh for commencing the work on the project. Subsequently Arunachal Pradesh intimated that the question of giving land to Assam for the proposed scheme would be examined after a decision on Assam—Arunachal Pradesh boundary is taken.

(e) and (f) Based on the earlier clearance by Arunachal Pradesh work on this project ha_s been taken up. It may not be appropriate for the Centre to put a stop to the works. In view of small submergence and mostly confined to river banks it is expected tfiat these issues will be sorted out by the States on bilateral basis.

Dihang and Subansiri Dam Projects

2684. SHRIMATI OMEN MOYONG DEORI; Will the Minister of IRRIGA-TION be pleased to state;

(a) whether it is a fact that the Dihang Dam Project and Subansiri Dam Project are going to submerge a large chunk of develop areas, including two District headquarters and several hundred villages, affecting one-sixth of the population of Arunachal Pradesh;

(b) whether the said projects are likely to create a problem for the local population and also affect the ecology to » great extent; and

(c) whether the Central Government propose to intervene in the matter immediately to stop or withdraw the investigation as per discussion held in Gauhati by the Union Irrigation Ministers with the Chief Minister of the North-Eastern States and commitment given by th© Chief Minister of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) to (c) The Brahmaputra Board has identified Dihang and Subansiri dam projects as important components of the Master Plan for water resources development of tM

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Brahmaputra basin. The reports of the projects prepared by the Board on the basis of the investigations carried out so lar would require detailed examination irom all angle including effect on ecology etc. before the Central Government could consider taking- a view in the matter.

Minimum investigations necessary for completing these studies are only being carried out by the Board. The Union Minister for Irrigation during the review meeting of the Brahmaputra Board in February, 1984, has assured that implementation of the projects will not be taken up without consulting the Arunachal Pradesh Government.

कुष्ठ सेवाश्रम, गोरखपुर की दयनीय स्थिति

2685. श्री रामनरेश कुशवाहा : क्या स्वास्व्य श्रीर परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का घ्यान 17 जुलाई, 1984 के 'जनसत्ता' में कुष्ठाश्रम को ग्राड़ में माफिया' शोर्षक के अधीन प्रकाशित समाचार की ओर दिलाया गया है ; और

(ख) यदि हां, तो सरकार द्वारा इस सम्बध में यदि कोई कार्यवाही की गई है तो उसका विस्तृत ब्यौरा क्या है?

स्वास्थ्य ग्रौर परिदार कल्याण मंत्रा-लय में उपमंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) जो, हां ।

(ख) कुष्ठ आश्रम, गोरखपुर एक स्वैच्छिक संगठन है जो कुष्ठ रोगी कार्य कर रहा है । उत्तर प्रदेश सरकार ने इस संगठन के लिए 1982-83 और उसके बाद कोई अनुदान देने को सिफा-रिश नहीं की । इसलिए 1982-83 और उसके बाद से उसे इस मंत्रालय द्वारा कोई अनदान नहीं दिया गया है । 2686. SHRI SHANKER SINH VAGH-ELA; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration to open new medical colleges in the country;

(b) if so, what are the broad outlines of the proposal;

(c) the names of places where medical colleges are likely Io be opened during 1984-85 and 1985-86; and

(d) what is the amount of funds allocated for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (MISS KUMUDBEN M. JOSHI); (a) No, Sir.

(b) Does not arise.

Medicines manufactured by die Indian Medicine Pharmaceuticals Corporation, Ltd.

2687. SHRI M BASAVARAJU: Will the Minister of HEALTH AND FA-MILY WELFARE be pleased to state:

(a) what are the names of the Ayurveda, Siddha and Unani medicines being manufactured by the Indian Medicine Pharmaceuticals Corporation Ltd., Almora; and

(b) what is the quantum of medicines manufactured and sold and the profits earned by the said Corporation so far?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (MISS KUMUDBEN M. JOSHI): (a) A list of Ayurvedic and Unani Medicines manufactured by th» Indian Pharmaceuticals Corporation Ltd., Mohan (U.P.) is enclosed (*see* below)3 Manufacture of Siddha medicines has not yet commenced.

(b) During the year 1983-84, Ayurvedic and Unani medicines weighting approximately 18,818 Kgs. and 25 Kgs. respectively were manufactured. Medicines worth approximately Rs. 6,02,500j- were sold.